

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir. With effect from the 1st April, 1958, Indian military pensioners drawing pension under the old pension code, have been granted enhanced rates of temporary increase in pension and orders to this effect were issued in December 1960.

(b) and (c). The benefit of the enhanced rate of temporary increase is available only to pensioners in whose case the pensionary liability devolves on the Government of India. Under the agreement reached between India and Pakistan in April 1949 the liability for a particular central pension devolves on the Government of India provided it was transferred to India upto the 31st December, 1947, or the provisional payment of which was authorised by that date. In view of this, in the case of those displaced pensioners who got their pensions transferred to India after the 31st December, 1947, the liability devolves on the Government of Pakistan and the revised rates of temporary increase in pension are not admissible to them.

P.O.Ws.

448. { **Shri Buta Singh:**
Shri Gulshan:
Shri Narasimha Reddy:
Shri D. D. Mantri:

Will the Minister of Defence be pleased to state:

(a) whether a spokesman of the Ministry of External Affairs stated in June, 1963 that the Chinese had accounted for all the persons they had taken prisoners in October-November, 1962;

(b) whether subsequently a spokesman of his Ministry stated that 800 men of the Indian Army are still to be accounted for; and

(c) if so, the facts of the case?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir; this statement

was made in May 1963 and not in June 1963.

(b) Yes, in July 1963.

(c) The reference made in the statement of May 1963 was to the number of persons declared by the Chinese as held by them. The reference made in the statement of July 1963 was to the number of Army personnel who were still missing and could not be accounted for, after taking into account the prisoners and dead bodies handed over by the Chinese and dead bodies found in the battle areas. The number of Army personnel still unaccounted for is 771.

Naga Hostiles

449. { **Shri D. D. Mantri:**
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that 5 village Guards were killed by the Naga hostiles in village Kidima of Kohima district in the beginning of July, 1963; and

(b) if so, the details thereof?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, in the third week of June, 1963.

(b) A party of about 50 Naga hostiles raided Kidima village on 18th June, 1963 and opened fire on unarmed village Guards who were in the village to do their kheti. A Village Guard Jamedar and another Village Guard Jawan were shot dead and five other Village Guards were kidnapped. The dead bodies of three of the kidnapped were later found in a nullah near Kidima. The fate of the remaining two is not known. It is, however, believed that they have also been killed by the hostiles.